

OFFICE OF THE DISTRICT JUDGE, KULLU AND LAHAUL-SPITI DISTRICTS
AT KULLU, HIMACHAL PRADESH - 175 101.

No.DJ/KLU/E/Del.C.P./((116)/02-
Dated Kullu, the 20th July, 2017

"OFFICE ORDER"

I, Rakesh Chaudhary, District Judge, Kullu and Lahaul-Spiti Districts at Kullu, H.P., in exercise of the powers vested in me Under Section 28 of the Himachal Pradesh Courts Act, hereby authorize the Additional District Judge, Kullu, in his absence the Senior Civil Judge, Kullu and in his absence the Senior Civil Judge, Lahaul-Spiti at Kullu to entertain and dispose off the urgent civil work pertaining to Kullu and Lahaul-Spiti Districts (*except Ani Sub Division of Kullu District and Kaza Sub Division of Lahaul-Spiti District*), during my absence from the headquarters or inability to act as such.

sd/-
(Rakesh Chaudhary)
District Judge,
Kullu and Lahaul-Spiti Districts
at Kullu, H.P.

Endst. No.DJ/KLU/E/Del.C.P./((116)/02-⁶⁵⁵⁹ Dated:- 20.07.2017
Copy forwarded for information and necessary action to:-

1. The Additional District Judge, Kullu.
2. The Senior Civil Judge, Kullu, H.P.
3. The Senior Civil Judge, Lahaul-Spiti at Kullu.
4. The Secretary, District Legal Services Authority, Kullu.
5. The Civil Judge, Manali, Distt. Kullu, H.P.
6. The District Attorney, Kullu, H.P.
7. The President, Bar Associations, Kullu/ Manali/ Keylong.
8. The Reader Grade-I and Civil Ahlmad, of this office.
9. The System Officer, of this office, with request to upload the same on the website of this Division, for information of all concerned.
10. Guard file.

[Signature]
District Judge,
Kullu and Lahaul-Spiti Districts
at Kullu H.P.